

THE HIGH COURT OF KERALA

Ph: 0484 2562951

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C5-110340/2017

Kochi: 682 031

Dated : 13.12.2017

OFFICIAL MEMORANDUM

Sub: Filling up the vacancy of U D Clerk in the AFT,Regional Bench,Kochi on deputation basis-Applications-called for-regarding.

Ref: Circular No .AFT/RBK/E-1/2011 dated 01.12.2017 of the Registrar(i/c) AFT, Regional Bench, Kochi .

Copy of the circular referred is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the bodies therein should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy,then applications for deputations need not be forwarded.
5. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the dated of joining of a substitute/fresh hand in the event of deputation.

6. The applications should be accompanied by the Biodata, NOC and statement under Rule 144, Part 1, KSR and ACR Dossiers of the candidates concerned or photocopies of the annual confidential reports for last five years, so as to reach this office on or before 26.12.2017.

(By Order)



Sureshkumar D

Assistant Registrar

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To

All District Judges

All Chief Judicial Magistrates

The IT section, High Court (for publishing in the High Court website)

The File

Ph : 0484-2217625
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Armed Forces Tribunal
Regional Bench,
Bristow House,
K.J.Herschell Road,
Kochi - 682 001
Date: 01-12-2017

No. AFT/RBK/E-1/2011

CIRCULAR

Applications are invited for filling up the post of Upper Division Clerk in the Armed Forces Tribunal, Regional Bench, Kochi on ad-hoc deputation basis / re-employment on contract basis for a period of one year or till regular hands are appointed, whichever is earlier, from suitable candidates who fulfill the eligibility conditions as mentioned below;

Sl. No	Name of post	Vacancies	Scale of Pay	Eligibility Conditions:
1	Upper Division Clerk	01 (One)	Rs 25,500/- - 81100/- (Pre-revised Scale Rs 5,200-20,200 +GP Rs 2,400/-)	(i) Persons holding/held analogous posts in Central Government or State Governments or Supreme Courts or High Courts or Subordinate Courts, or (iii) persons holding/held the post in the pay scale Rs 25,500/- - 81100/- (Pre-revised Scale Rs 5,200-20,200 +GP Rs 2,400/-) with 8 years service in Central Government or State Governments or Supreme Court or High Courts or District Courts. And having following educational and other qualifications : Essential : (i) Degree from recognized University. (ii) Knowledge of computer operation.

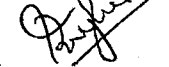
The pay of the officers on deputation will be governed in accordance with the DOP&T O.M No. 2/29/91-Est(Pay-II) dated 5-1-1994 as amended from time to time.

The maximum age limit for appointment on deputation basis shall be 56 years and for appointment by re-employment on contract basis shall be 64 years.

The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.

The applications in the proforma enclosed, (Annexure-1) from eligible candidates who can be spared in the event of their selection may be forwarded to the undersigned, latest by 15th January, 2018, along with No Objection Certificate and ACR Dossiers of the candidates concerned or photocopies of the annual confidential reports for the last five years.

(By Order)



(Phylomin Augustine)
Deputy Registrar
Registrar-in-Charge

To

- (1) The Principal Registrar, Armed Forces Tribunal, New Delhi (with request to publish the same in the website of the AFT)
- (2) The Notice Board, AFT, Kochi.
- (3) The file.

BIO-DATA PROFORMA

1. Post applied for :
2. Name (in capital letters) :
3. Whether belongs to SC/ST category :
4. Age and date of birth :
5. Present Pay Band with Grade Pay :
6. Present designation & Ministry/department :
along with date of appointment to the grade
7. Post held substantively and date of regular :
appointment in that Pay Band/Grade Pay
8. Educational Qualifications :
9. Training/Experience, if any. :
10. Any other special qualification or
experience :
11. Date of return from the last deputation,
if any. :
12. Residential Address :
13. Contact Number :
14. Any other information :

Date :

Signature:

Section/Place of posting:

Tele No.:

Through Controlling Officer: